

O/O CHIEF SECRETARY  
Govt of Chhattisgarh  
DAK-CS- 8444  
Date - 31-07-2019

छत्तीसगढ़ शासन  
नगरीय प्रशासन एवं विकास विभाग  
मंत्रालय  
महानदी भवन, नवा रायपुर अटल नगर



81  
53

कमांक: 7587/821/2019/18 नवा रायपुर अटल नगर, दिनांक 25/07/2019  
प्रति,

उप सचिव,  
छ.ग. शासन,  
मुख्य सचिव, कार्यालय,  
मंत्रालय, नवा रायपुर अटल नगर।

27 JUL 2019  
cc कार्यालय  
SS H&E

विषय:- Action plan for restoration of water bodies के संबंध में।  
संदर्भ: आपकी टीप कमांक 517, दिनांक 29.06.2019

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विषयांतर्गत संदर्भित टीप के संदर्भ में लेख है कि प्रदेश में तालाबों/जल स्रोतों के पुनोद्धार बाबत विभाग द्वारा तैयार की गई एक्शन प्लान की प्रति विभाग के पत्र दिनांक 15.07.2019 को विशेष सचिव, आवास एवं पर्यावरण विभाग को प्रेषित की गई है।

उक्त पत्र की छायाप्रति आवश्यक कार्यवाही हेतु संलग्न प्रेषित है।

संलग्न:- उपरोक्तानुसार।

(एच.आर.दुबे)

अवर सचिव

छत्तीसगढ़ शासन

नगरीय प्रशासन एवं विकास विभाग

क्रमांक 1897  
वि.स./आ.पर्या./2019  
दिनांक 31-07-19

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श्रीमती प्रियंका

31/7  
2/20

आवक/पर्या 2120  
दिनांक 31/7

(54)

**छत्तीसगढ़ शासन**  
**नगरीय प्रशासन एवं विकास विभाग**  
**मंत्रालय,**  
**महानदी भवन, नवा रायपुर अटल नगर**

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क्रमांक : 7303 / 4513 / 2019 / 18  
प्रति,

नवा रायपुर अटल नगर, दिनांक 15 जुलाई, 2019

**विशेष सचिव,**  
छत्तीसगढ़ शासन,  
आवास एवं पर्यावरण विभाग,  
मंत्रालय, नवा रायपुर अटल नगर।

**विषय :-** प्रदेश के तालाबों/जल स्रोतों के पुनरुद्धार हेतु एक्शन प्लान के संबंध में।

**संदर्भ :-** आपका पत्र क्र. एफ 4-06/2019/32 दिनांक 19.06.2019

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विषयांतर्गत संदर्भित पत्र का अवलोकन करने का कष्ट करें। संदर्भित पत्र के माध्यम से प्रदेश में तालाबों/जल स्रोतों के पुनरुद्धार बाबत एक्शन प्लान सीपीसीबी को जमा करने हेतु निर्देशित किया गया है।

उपरोक्त के परिपालन में विभाग द्वारा तैयार एक्शन प्लान अग्रिम कार्यवाही हेतु संलग्न कर प्रेषित है।

संलग्न:- उपरोक्तानुसार

  
(अलरमेलमंगई डी.)  
विशेष सचिव  
छत्तीसगढ़ शासन

नगरीय प्रशासन एवं विकास विभाग

पृ. क्र. : 7304 / 4513 / 2019 / 18  
प्रतिलिपि :-

नवा रायपुर अटल नगर, दिनांक 15 जुलाई, 2019

1. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड परिवेश भवन, ईस्ट अर्जून नगर, नई दिल्ली।
2. संचालक, नगरीय प्रशासन एवं विकास, संचालनालय, नवा रायपुर अटल नगर।
3. सदस्य सचिव, छ.ग. शासन, पर्यावरण संरक्षण मंडल, पर्यावास भवन, नार्थ ब्लॉक, सेक्टर-19 नवा रायपुर अटल नगर।

की ओर सूचनार्थ।

  
विशेष सचिव

छत्तीसगढ़ शासन

नगरीय प्रशासन एवं विकास विभाग

(5)

**Government of Chhattisgarh**  
**Urban Administration & Development Department**

**Action Plan – Water body Restoration**

- Water Bodies play multi-functional role in urban area. It can be the source of water for supply, landscaping, irrigation, fishing and eco-tourism, which add values to social benefits. They can also be used to prevent heat island effects and to improve the micro-climate in cities. For conserving the same, it is necessary to analyse the hydrological system with reference to catchment basins for the water bodies. MoEF has prepared 'Advisory Report for Conservation and Restoration of Water Bodies in Urban Areas' which recommends State and ULBs to take initiatives in order to conserve water bodies. While formulating action Plan at city levels, steps suggested by MoUD & MoEF in the above mentioned report is adopted to conserve and restore the water bodies in cities. One of the finest examples of restoration of pond in the fast growing urban environment is the Telibandha Lake in Raipur.
- Action plan also suggested to integrate identified projects on water bodies with Programmes such as National Lake Conservation Programme and National Wetland Conservation Programme, CSS scheme like Amrut, smart city and state sponsor scheme like Sarovar dharohar yojana, Ministry of Water Resources programme for Repair, Renovation & Restoration (RRR) of Water Bodies with Domestic/External Assistance which are undertaken by Government of India (GOI).
- City of Chhattisgarh having control of lakes and ponds situated in ULBs jurisdiction. Rivers and other water body is mainly controlled by other line department. In urban context of Chhattisgarh private land ponds also exist. Mandate for restoration and O&M framework is also not developed. At present urban development department is not having any definition of water body in Chhattisgarh. Definition fixation and other legal framework is also part of this action plan.

S. No.	Description	Timeline
<b>Identification &amp; Projectivization</b>		
1	Census of waterbodies exists in urban area and fixation of definition of water bodies.	Jan 2020
2	Tracking establishment of source contamination.	Mar 2020
3	Intra and inter departmental committee formation for coordination responsibility fixation, synergy.	Jan. 2020
4	Survey of combined sewer, grey water and storm water and other pollutant water.	Mar 2020
5	Identification of water body for restoration on phase-wise manner.	Feb 2020
6	Funding source mapping for restoration phasing and projectivization.	Feb 2020
7	Prioritization on identified water body as per pollution level, funding source, water recharging demand and other parameter metrics.	Mar 2020
<b>Legal framework</b>		
1	Preparation of legal framework including acts , rules , byelaws, SOPs etc.	Jan. 2020
2	Preparation of SOP for minimisation of surfactants , filamentous bacteria, coli-form bacteria, BOD, weeds, water hyacinth, other eutrophication indicators etc.	Feb. 2020
3	SOP for reduction of black water, grey water and other pollutant mixing prevention.	Feb. 2020
4	Introduction of SOP for periodic water sample analysis and changing priorities accordingly.	Feb. 2020
5	Empowering ULBs on water body management, water resource management and waste water recycling.	Mar 2020
6	Constitute inter and intra departmental expert committees at state and city level.	Jan. 2020
7	Introduction of legal framework for panel action.	Feb. 2020
8	Development of framework for creating a biodiversity.	March. 2020
<b>Technology, Planning and Mapping</b>		
1	Mainstreaming of water body protection and conservation as integral part of urban planning, development and management including catchment area prevention and biodiversity.	Jan. 2020
2	Identification of cost effective, eco-friendly, energy efficient alternate technology.	March. 2020
3	Planning and mapping of water body for reduction of urban flooding and enhancement of ground water recharging.	April. 2020

<b>Project Planning and Formulation</b>		
1	Development of comprehensive IEC and BCC program.	March. 2020
2	Promote transparency and promote effective participation of civil society groups and RWA.	March. 2020
3	Training need analysis for state and city level functionaries and stakeholders.	March. 2020
4	Impart training to all functionaries and stakeholders regarding project planning formulation, management, O&M, financing and environment.	March. 2020
<b>Gap Identification and Augmentation</b>		
1	Pilot project based on best practice technological models.	Start-Jan. 2020 End- Nov 2021
2	Conduct mid-term evaluation and revised progressive monitoring results.	Mar 2021 & Periodic
3	Identify gaps in executed project and reorient monitoring results.	Mar 2021 & Periodic
4	Development centralised data back.	Dec 2020
5	Resource augmentation through introduction of environment and project professionals and there cadre management.	Jan. 2020
<b>Project Goals</b>		
<b>Restoration and O&amp;M of Restored Identified water Bodies of Urban Areas</b>		
1	First Year – 2%	
2	Second Year – 5%	
3	Third Year – 15%	
4	Fourth Year – 25%	
5	Fifth Year – 30%	
6	Sixth Year – Remaining	



छत्तीसगढ़ शासन  
मुख्य सचिव कार्यालय

विषय:- Action plan for restoration of water bodies के संबंध में।

मंत्री

छत्तीस-2 सचिवालय

का विभाग

इस कार्यालय के टीप क्रमांक 513/सी.एस./2019 दिनांक 28.06.2019 का अवलोकन करें। विषयांतर्गत आवास एवं पर्यावरण विभाग का पत्र दिनांक 13.06.2019 (सहपत्रों सहित) संलग्न है। जिसमें उनके द्वारा आपसे Water bodies के Restoration के संदर्भ में Action plan तैयार कर 10.08.2019 के पूर्व अनिवार्यतः CPCB (के.प्र.नि.बो.) को प्रेषित करने के निर्देश दिए हैं।

2/ यह विषय NGT के ओ.ए. क्रमांक 606/2018 में मुख्य सचिव महोदय को जारी निर्देश में भी शामिल है। दिनांक 28.06.2019 को कलेक्टरों के साथ आयोजित वीडियो कॉन्फ्रेंस के बाद मुख्य सचिव महोदय द्वारा चर्चा कर विभाग को निर्देश भी दिए गए थे।

3/ निर्देशानुसार अनुरोध है कि कृपया माननीय नेशनल ग्रीन ट्रिब्यूनल, प्रिंसिपल बेंच, नई दिल्ली में प्रचलित प्रकरण क्रमांक ओ.ए. क्रमांक 325/2015 लेफ्टिनेंट कर्नल सर्वदमन सिंह ओबेराय विरुद्ध यूनियन ऑफ इंडिया एवं अन्य में पारित आदेश दिनांक 10.05.2019 अनुसार कार्य-योजना तैयार कर CPCB को 10.08.2019 के पूर्व प्रेषित कर इस कार्यालय को अवगत कराने का कष्ट करें।

29.06.19  
( जयश्री जैन )  
उप सचिव

1. अपर मुख्य सचिव, पंचायत एवं ग्रामीण विकास विभाग.
2. विशेष सचिव, नगरीय प्रशासन एवं विकास विभाग.

प्रतिलिपि:- विशेष सचिव, छत्तीसगढ़ शासन, आवास एवं पर्यावरण विभाग, नवा रायपुर अटल नगर की ओर आवश्यक कार्यवाही हेतु प्रेषित।

CHIEF SECRETARY OFFICE  
No:- 517/CS/2019  
Date 29-06-2019



छब्बीस-2 सचिवालय

CHIEF SECRETARY OFFICE  
No- 513/C8/2019  
Date 28-06-2019

छत्तीसगढ़ शासन  
मुख्य सचिव कार्यालय

विषय:- Action plan for restoration of water bodies के संबंध में।

उपरोक्त विषयांतर्गत माननीय नेशनल ग्रीन ट्रिब्यूनल, प्रिंसिपल बेंच, नई दिल्ली में प्रचलित प्रकरण क्रमांक ओ.ए. क्रमांक 325/2015 लेफ्टिनेंट कर्नल सर्वदमन सिंग ओबेराय विरुद्ध यूनियन ऑफ इंडिया एवं अन्य में पारित आदेश दिनांक 10.05.2019 के संबंध में मुख्य सचिव महोदय द्वारा दिनांक 29.06.2019 को अपराह्न 12.30 बजे उनके कक्ष में बैठक आयोजित की गई है। आदेशानुसार अनुरोध है कि कृपया आवश्यक जानकारी के साथ बैठक में उपस्थित रहने का कष्ट करेंगे।

27/6/19  
( जयश्री जैन )  
उप सचिव

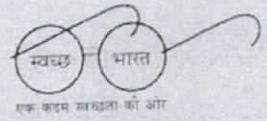
1. अपर मुख्य सचिव, पंचायत एवं ग्रामीण विकास विभाग.
2. विशेष सचिव, आवास एवं पर्यावरण विभाग
3. विशेष सचिव, नगरीय प्रशासन एवं विकास विभाग.

मंत्री

का विभाग



राज्य स्वच्छ भारत मिशन (ग्रामीण)  
पंचायत एवं ग्रामीण विकास विभाग  
रायपुर, छत्तीसगढ़



क्र. 455/..... मि.सं./रा.स्व.भा.मि.(ग्रा.)/पं.ग्रा.वि.वि.  
प्रति,

रायपुर, दिनांक 30/7/19



मूल कोपी

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विशेष सचिव,  
आवास एवं पर्यावरण विभाग,  
मंत्रालय, महानदी भवन, अटल नगर,  
रायपुर।

विषय:- प्रदेश में तालाबों/जल स्रोतों के पुनरुद्धार हेतु एक्शन प्लान के संबंध में।

संदर्भ:- पत्र क्रमांक 2737/विंध/छ.ग.प.स.म./2019 अटल नगर, रायपुर, दिनांक 06.07.2019।

विषयांतर्गत संदर्भित पत्र का अवलोकन करने का कष्ट करें। संदर्भित पत्र के माध्यम से प्रदेश के ग्रामीण क्षेत्रों में तालाबों/जल स्रोतों के पुनरुद्धार बाबत एक्शन प्लान सीपीसीबी को जमा करने हेतु निर्देशित किया गया है।

उक्त के परिपालन में विभाग द्वारा तैयार एक्शन प्लान अग्रिम कार्यवाही हेतु संलग्न कर प्रेषित है।

संलग्न:- उपरोक्तानुसार

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मिशन संचालक

राज्य स्वच्छ भारत मिशन (ग्रामीण)  
पंचायत एवं ग्रामीण विकास विभाग  
रायपुर, छत्तीसगढ़

रायपुर, दिनांक 30/7/19

पृ.क्र:- 456/...../मि.सं./रा.स्व.भा.मि.(ग्रा.)/पं.ग्रा.वि.वि./2019

प्रतिलिपि:-

1. स्टॉफ ऑफिसर, अपर मुख्य सचिव, छत्तीसगढ़ शासन, पंचायत एवं ग्रामीण विकास विभाग, मंत्रालय, महानदी भवन, नया रायपुर की ओर सूचानार्थ संप्रेषित।
2. उप सचिव, मुख्य सचिव कार्यालय, मंत्रालय महानदी भवन, अटल नगर, जिला रायपुर।
3. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड परिवेश भवन, ईस्ट अर्जुन नगर, नई दिल्ली की ओर सूचनार्थ।
4. सदस्य सचिव, छ.ग. शासन, पर्यावरण संरक्षण मंडल, पर्यावास भवन, नार्थ ब्लॉक सेक्टर-19 की ओर सूचनार्थ।

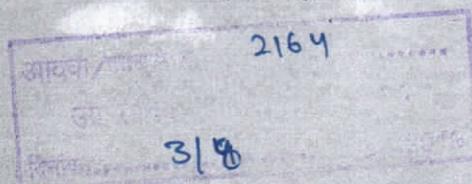
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मिशन संचालक

राज्य स्वच्छ भारत मिशन (ग्रामीण)  
पंचायत एवं ग्रामीण विकास विभाग  
रायपुर, छत्तीसगढ़

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समिति अध्यक्ष

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318

अब नहीं तो कब ?



Government of Chhattisgarh  
 Panchayat and Rural Development  
Action Plan - Water bodies Restoration

- A pond is an area filled with water, either natural or artificial, that is smaller than a lake. It may arise naturally in floodplains as part of a river system, or be a somewhat isolated depression (such as a kettle, vernal pool, or prairie pothole). It may contain shallow water with marsh and aquatic plants and animals.
- Factors impacting the type of life found in a pond include depth and duration of water level, nutrient level, shade, presence or absence of inlets and outlets, effects of grazing animals, and salinity.
- Ponds are frequently man-made, or expanded beyond their original depth and bounds. Among their many uses, ponds provide water for agriculture and livestock, aid in habitat restoration, serve as fish hatcheries, are components of landscape architecture, may store thermal energy as solar ponds, and treat wastewater as treatment ponds.
- Water Bodies play multi-functional role in rural area. It can be the source of water for supply, landscaping, irrigation, fishing and eco-tourism, which add values to social benefits. They can also be used to prevent heat island effects and to improve the micro-climate in cities. For conserving the same, it is necessary to analyse the hydrological system with reference to catchment basins for the water bodies.
- Panchayat & Rural Dept of Chhattisgarh having control of lakes and ponds situated in rural jurisdiction. Rivers and other water body are mainly controlled by other line department. In rural context of Chhattisgarh private land ponds also exist.

S.No	Description	Timeline
<b>Identification Planning &amp; Mapping</b>		
1	Geo tagging and mapping will be done by the Identification, categorization & assessment of all water bodies present in rural area.	December 2019
2	Analysis of size restoration & potential of water bodies	January 2020
3	Categorization of pollution level of water bodies	January 2020
4	Preparation & implementation of catchment area treatment plan	January 2020
5	Demarcation & identification survey will be conducted by Revenue department & an unique identification number (UDI) given to all water bodies	January 2020
<b>Legal framework</b>		
1	Restriction/ban will be imposed on the discharge of untreated sewage, industrial effluent or waste water.	September 2019
2	Restriction/ban will be imposed on encroachment and commercial/private use of water bodies	January 2020
<b>Technology &amp; Planning</b>		
1	Identification of cost effective, eco-friendly, energy efficient alternatives	February 2020
2	Treatment of water bodies and preventing dumping of solid waste & discharge of effluent	March 2020
<b>Project Planning and formulation</b>		
1	Establishment of green belt nearby area to water bodies	
2	Development of comprehensive IEC & BCC	April 2020
<b>Gap identification &amp; Augmentation</b>		
1	Pilot project based on best practice technology model	Start Feb 2020 End-Dec2021
2	Conduct midterm evaluation & revised progressive monitoring results.	April 2021 & periodic
3	Identify gaps in executed project	April 2021 & periodic

Project Goal		
Restoration and O&M of identified water bodies of Rural Areas		
1	2020-21	5%
2	2021-22	10%
3	2022-23	15%
4	2023-24	25%
5	2024-25	30%
6	2025-26	15%